

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2481**  
ANSWERED ON 05<sup>TH</sup> MARCH, 2020

**HIGH SECURITY REGISTRATION PLATE ON VEHICLES**

2481. SHRI BRIJENDRA SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether all the States and UTs have implemented mandatory pre-fitting of High Security Registration Plate (HSRP) on all the vehicles as per rule;
- (b) if not, the States/UTs which are yet to implement the same;
- (c) whether any study has been conducted to examine the efficacy and utility of having HSRP; and
- (d) if so, the outcome thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

(a) and (b) The Ministry has issued regulations regarding mandatory pre-fitting of High Security Registration Plate (HSRP) as per Central Motor Vehicles Rules, 1989. The Ministry has not received any information from any State(s) that have not implemented the provisions of High Security Registration Plate (HSRP).

(c) and (d) No such study has been conducted to examine the efficacy and utility of having HSRP.

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